

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1310  
ANSWERED ON:14.07.2009  
IRREGULARITIES IN CRPF RECRUITMENT  
Patel Shri Bal Kumar;Vinay Kumar Alias Vinnu Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether several instances of irregularities relating to recruitment in Para- Military Forces (PMFs) including the CRPF involving senior officials has come to light recently;
- (b) if so, the details thereof;
- (c) whether in view of the said irregularities changes are proposed in the recruitment process of the PMFs; and
- (d) if so, the details thereof and the time by which final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): No, Madam. One instance of alleged irregularities in recruitment in CRPF has come to light in the current financial year. Sh. Pushkar Singh, IG, CRPF, Sh. T.M. Baxla, DIG, CRPF, Sh. B.S. Sidhu, Commandant, CRPF and Sh. Yadvinder Singh, Commandant, CRPF were allegedly involved in the irregularities.

(c) & (d): To make the recruitment process more transparent and fair, and to reduce scope of subjectivity, the scheme for recruitment of constables in Central Para-Military Forces (CPMFs) has been revised by this Ministry on 25.6.2009. The revised scheme proposes use of modern technology in conducting the recruitment process.